

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 82 of 2011

Dated : 11th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Essar Power Limited ... Appellant(s)

Versus

Uttar Pradesh Electricity
Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur and Mr. Vishal Anand
Mr. Gopal Rao and Mr. Anil Sharma,
Representatives

Counsel for Respondent (s): Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-2.
Mr. Sanjeev Kapoor
Mr. Rajat Jariwal

ORDER

Mr. Amit Kapur will file the written submissions on or before 19th
August, 2011 after serving copy on the other side.

Post the matter for further hearing on **23rd August, 2011.**

(V.J. Talwar)
Technical Member
Ss/ak

(Justice M. Karpaga Vinayagam)
Chairperso